

SPECIAL BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/382(KB)2022
IVN.P/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	DREAMLAND BARTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. D. N. Sharma, Adv.] For the Petitioner in IVN.P/11(KB)2023
Mr. Ratnesh Kr. Rai, Adv.]
Ms. Devanshi Deora, Adv.]
Ms. Priyanshi Bajaj, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. **IVN.P/11(KB)2023**
 - a. Since pleadings are complete, list this matter for arguments on **11.06.2024.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**